

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

56

C.P. No. 419/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Mukesh Shah
V/s
Registrar of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Wazalwar	Adv for. Petitioner	<i>Prachi</i>

ORDER

CP No. 419/252(3)/NCLT/MB/MAH/2017

List this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)